

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

Petition No. 24/2003

In the matter of

Treatment of actual generation over the declared capacity by generator under the ABT regime.

And in the matter of

Neyveli Lignite Corporation Ltd .. Petitioner

Vs

Southern Regional Electricity Board & others ... Respondents

The following were present:

1. Shri S. Sivan, MS SREB
2. Shri H. Chandrashekar, AEE(EI.), KPTCL
3. Shri K. Srinivasa Rao, SE, SREB
4. Shri V.M. Hal, GM(SO), PGCIL
5. Shri K. Sekar, GM(Comml.), NLC
6. Shri R. Suresh, DGM(Comml.), NLC
7. Shri R. Balachandran, KSEB
8. Shri K.K. Garg, GM(Comml.), NTPC
9. Shri R.S. Sharma, ED(CD), NTPC
10. Shri S. S. Chaudry, NTPC
11. Shri M.S. Chawla, AGM(C), NTPC
12. Shri Bhanu Bhushan, D(O), PGCIL

**ORDER
(DATE OF HEARING: 7.8.2003)**

The issue raised in this petition is similar to and identical with that raised in IA No. 14/2003 in Petition No. 2/1999 since ordered to be registered as a fresh petition filed by NTPC. We have separately directed to re-notify the petition on 25.8.2003. We direct that the present petition be also listed on 25.8.2003.

2. A copy of this order be sent to all concerned.

**Sd/-
(K.N. SINHA)
MEMBER**

New Delhi dated the 12th August, 2003

**Sd/-
(ASHOK BASU)
CHAIRMAN**